

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3138
ANSWERED ON:11.12.2014
CONSTRUCTION OF RURAL ROADS UNDER PMGSY
Premachandran Shri N.K.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the action taken by the Government to finalize the proposed road mapping in Kerala;
- (b) whether it has come to the notice of the Government that no new road in Kerala is being taken for development under Pradhan Mantri Gram Sadak Yojana (PMGSY) due to the delay in finalising the road mapping;
- (c) if so, the action taken by the Government for the early completion of the mapping;
- (d) whether the Government proposes to change the criteria considering the delays in road development under PMGSY; and
- (e) if so, the details thereof?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

(a) to (e) 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. The State of Kerala has already been sanctioned their full entitlement of roads as per the Core Network under PMGSY.

As per Programme Guidelines, any State/ UT is eligible to join PMGSY-II after 100% of New Connectivity and 80% of Upgradation works sanctioned under PMGSY are awarded by the State. The Guidelines also stipulate that the States are required to update the existing District Rural Roads Plan (DRRP) and submit a copy to the Ministry after due approval of the State Level Standing Committee (SLSC) of the concerned State. The State of Kerala has accordingly been advised to update the DRRP and to submit to the Ministry as per the guidelines. The Ministry of Rural Development in coordination with the State has also organized three workshops to facilitate the State to update the DRRP for enabling the State to formulate and submit proposals under PMGSY-II.